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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 147/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:



Gora Marine Pvt Ltd

V/s.

Big Power Glass India Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ADITYA SHARMA	ADVOCATE	APPLICANT.	
2.	Abha B. Makwana	Advocate	Respondent	


**ORDER**

Learned Advocate Mr. Aditya Sharma present for Operational Creditor/Petitioner.  
Learned Advocate Ms. Abha Makwana present for Respondent.

Objections filed by Respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Order reserved.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 13th day of November, 2017.